

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 325**  
**CP-71/66/ND/2021**

**IN THE MATTER OF:**

M. P. Bakshi Surveyors Pvt. Ltd.	....	Petitioner/Applicant
Vs.		
ROC	....	Respondent

**Order under Section 66**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant	:	
For the RD	:	Ms. Shankari Mishra, Ms. Jyoti Khurana, Advs.

**ORDER**

None appears on behalf of Applicant. Ld. Counsel appears for the RD. In the interest of justice, matter adjourned to **01.07.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay